

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 11<sup>th</sup> April, 2017  
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>DELIVERY OF JUDGMENT</b>			
1.	Original Application No. 42/2016 (M.A. No. 935/2016)	Rajeev Rai  Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Rishi K. Awasthi, Advs. for Applicant  Ms. Divya Prakash Pande, Adv. for R-1 Mr. Dharendra K. Yadav, Adv. for R-2, 3 & 6 Mr. Syed Hussain Adil Taqvi, Adv. Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-4 Mr. Rakesh Kr. Khanna, Sr. Adv. with Mr. Vinod Kumar, Adv. for R-5 Mr. Vishwendra Verma, Adv. Mr. Avinesh Gaba, Adv.
<b>FOR ADMISSION</b>			
2.	Original Application No. 186/2017 (M.A. No. 353/2017 & M.A. No. 354/2017)	Narender Kumar Reddy  Vs. Union of India & Ors.	Mr. Subhash Chandran K.R. for Applicant
3.	Original Application No. 203/2017	Sh. Hazi Arif  Vs. Ghaziabad Nagar Nigam & Ors.	Mr. R. Venkataraman & Mr. Adesh Kumar, Advs. for Applicant
4.	<b>M.A. No. 403/2017 IN</b> Original Application No. 96/2017	SND Public School, Palwal  Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
<b>AFTER NOTICE</b>			
5.	Appeal No. 06/2017 (M.A. No. 271/2017)	M/s Manmeet Alloys Pvt. Ltd.  Vs. State of Punjab & Ors.	Mr. A. R. Takkar & Mr. Amarjeet Kumar, Advs. for Applicant
6.	Appeal No. 07/2017 (M.A. No. 269/2017 & M.A. No. 270/2017)	Pema Ram & Ors.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. B. V. Niren, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB
<b>FOR COMPLETION OF PLEADINGS</b>			
7.	Original Application No. 85/2017	Ravi Pareek  Vs. Municipal Corporation of Delhi & Ors.	Mr. Shishir Singh, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-3, 5, 6 & 7 Mr. Rajkumar, Adv. for CPCB
<b>FOR HEARING</b>			
8.	<b>Execution Application No. 09/2016 IN</b> O.A. No. 177/2013	Sushil Raghav  Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Rajesh Raina, Adv. for R-4 Ms. Reena Singh, AAG for GDA Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv.

9.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.)  Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Advs. for Applicant  Mr. Abhishek Yadav, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-3 Mr. D. K. Divesh, Adv. for R-5 Ms. Divya Prakash Pande, Adv.
10.	Original Application No. 531/2016 (M.A. No. 1017/2016)	U.P. Avas Evam Vikas Parishad  Vs. State of U.P. & Ors.	Mrs. Veera Kaur Singh, Adv. for Applicant  Mr. Abhishek Yadav, Adv. for R-1 & 3 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. B. V. Niren, Adv. for MoUD
11.	Original Application No. 58/2016 (M.A. No. 102/2016)	Tulinder Katoch  Vs. Union of India & Ors.	Mr. Kamal Mehta, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-3 Mr. G. M. Gupta, Adv. Mr. Rahul Rathore, Adv.
12.	Original Application No. 123/2016 <b>(PH)</b>	Rajinder Krishan Sharma IFS Retd.  Vs. Union of India & Ors.	Mr. Rajinder K. Sharma, Applicant in person  Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 7 & 10 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for R-8 Mr. Ajay & Mr. Sunil, Adv. for R-9
13.	Original Application No. 273/2016 (M.A. No. 28/2017, <b>M.A. No. 411/2017 &amp;</b> <b>M.A. No. 412/2017)</b>	Raman  Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-7 Ms. Sobha Nagarajan, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-9 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for State of Rajasthan Mr. Abhishek Yadav, Adv. for State of U.P. Mr. Joby P. Varghese, Adv. for Applicant in M.A. No. 412/2017
14.	Original Application No. 315/2016	Sunil Dahiya  Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. Sakshi Popli, Adv. for MoEF
15.	Original Application No. 420/2016 (M.A. No. 918/2016)	Praduman Tiwari  Vs. Union of India & Ors.	Mr. Mona K. Rajvanshi, Adv. for Applicant  Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UP PCB Mr. Abhishek Yadav, Adv. for State of UP Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Anil Grover, AAG for State of Haryana Mr. Praveen Aggarwal, Adv. for R-8 Mr. T. N. Singh, Adv. for R-10 Mr. Rajesh Gupta, Adv. for R-11 Mr. Ramesh Chandra, Adv.

16.	Original Application No. 520/2016 (M.A. No. 981/2016, M.A. No. 982/2016 & <b>M.A. No. 384/2017</b> )	Vikrant Tongad  Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Mukesh Verma, Adv. for UEPCB Mr. B. V. Niren, Adv. for R-8
17.	Original Application No. 610/2016	Shahbuddin  Vs. Ministry of Environment & Forests & Ors.	Mr. M. Z. Choudhary & Mr. Aftab Ali Khan, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R & 3 Mohd. Amanullah, Adv. for R-4 & 5 Dr. Abhishek Atrey, Adv. for MoEF
18.	Original Application No. 238/2015 (M.A. No. 968/2016, M.A. No. 1073/2016 & M.A. No. 1097/2016)	Anil Uppal & Ors.  Vs. U.O.I. & Ors.	Mr. Piyush Sharma & Mr. Aditya N. Prasad, Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 & 7 to 10 Mr. Sanjeev Anand, Adv. for R-3 Mr. Siddharth Bhati, Adv. for R-6 Mr. Manish Shrivastava, Adv. for R-8 Mr. A. K. Prasad, Adv. for R-11 Mr. Amit Gupta, Adv. for R-13 Mr. V. V. Vardhan, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Anil Grover, AAG Mr. P. K. Agrawal, Adv. Unity Legal, Adv.
19.	Original Application No. 321/2015	Satya Prakash  Vs. MoEF & Ors.	Mr. Ranjan Roy, Rahul Pandey & Puja Srivastava, Advs. for Applicant  Dr. Abhishek Atrey, Adv. for R-1 Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for R-3, 5, 6 to 9 Mr. Jayesh Gaurav, Adv. for R-4 Mr. Pankaj Kapoor, Adv. for R-7 Mr. K. K. Bose, Adv. for R-10 Mr. Garvesh Kabra, Adv. for R-11 Mr. Rajkumar, Adv. for R-12 Mr. Aman Leekha, Adv. for R-13 Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Rajkumar, Adv. for CPCB
20.	Original Application No. 378/2015	Pramod Gupta & Ors.  Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant  Mr. Rahul Verma, AAG with Mr. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8 Mr. Ravindra Kumar, Adv. for R-12 to 14
21.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Akhil Sibal, Adv. for R-6
22.	Original Application No. 501/2015 (M.A. No. 1212/2015)	Anand Arya  Vs. Union of India	Ms. Reena George, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. G. Pramod Kumar, Adv. for R-2 Mr. Mukesh Verma, Adv. Mr. Soumyajit Pani, Adv. Ms. Shashi Juneja, Adv. for R-6 Nanavati & Co., Adv. for R-8 Mr. Shuvodeep Roy, Adv. for Assam Ms. Priyanka Sinha, Adv. for Jharkhand

			<p>Mr. Jogi Scaria, Adv. for State of Kerala  Mr. Ranjan Mukherjee &amp; Ms. Aprajita Mukherjee, Advs.for Meghalaya  Mr.Suryanarayan Singh, AAG for HP  Mr. Shiv Mangal Sharma, AAG  Mr. Atmaram N. S. Nadkarni, AG of Goa  Mr. Tarunvir Singh Khehar, Adv. for GNCT  Mr. Debarshi Bhuyan, Adv. for Goa  Mr.Abhumanyu Garg, Adv. for Puducherry  Mrs. Aruna Mathur, Adv.  Mr. Krishnkant Singh, Adv.  Mr. Abhishek Yadav, Adv. for State of UP  Ms. K. Entoli Sena, Adv.  Mr. R. Rakesh Sharma, Adv.  Mr.Anil Grover,AAG &amp;Mr.Rahul Khurana,  Mr. Deepika Ghatowar Kankana, Adv.  Mr. V. K. Shukla, Adv.  Mr. Joydeep Mazumdar, Adv.  Mr. Sapam Biswajit, Adv.  Dr. Abhishek Attrey, Adv.  Mr. Devraj Ashok, Adv.  Mr. Sarthak Chaturvedi, Adv. for R-31  Mr. Anil Soni, AAG  Mrs. Seema Sharma, Adv. for R-10  Mr. P. Venkat Reddy, Adv.  Mr. Shubham Bhalla, Adv.</p>
23.	Original Application No. 560/2015	<p>Pushp Jain</p> <p style="text-align: center;">Vs.</p> <p>Union of India &amp; Ors.</p>	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Krishan Kumar Singh, Adv.  Mr. Gopal Singh, Adv.  Mr. G. Pramod Kumar, Adv.  Mr. Tarunvir Singh Khehar, Adv.  Mr. Shiv Mangal Sharma, AAG  Mr. Rudreshwar Singh, Adv.  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advs.  Mr. R. Rakesh Sharma, Adv.  Mr. Abhishek Yadav, Adv. for State of UP  Ms. Priyanka Sharma, Adv.  Mrs. Aruna Mathur, Adv.  Mr. V. K. Shukla, Adv. for State of MP  Ms. Bhavna Aggarwal, Adv. for MoEF  Mr. Sapam Biswajit Meitei, Adv.  Mr. Shashi Juneja, Adv.  Mr. Soumyajit Pani, Adv.  Mr. Jogy Scaria, Adv.  Mr. Soumyajit Pani, Adv.  Mr. Atmaram N. S. Nadkarni, AG of Goa  Mr. Anshuman Shrivastava, Adv.  Mr. D. K. Thakur, Adv.  Mr. Devraj Ashok, Adv.  Mr. P. Venkat Reddy, Adv.  Ms. K. Entoli Sema, Adv.  Mr. Vikramjit Bahejit, Adv.  Mr. Preshit Surshe, Adv.  Ms. Deepika Ghatowar Kankana, Adv.  Mr. Anil Shrivastava, Adv.  Mr. Anil Soni, AAG  Mr. Varnika Singh, Adv.  Mr. Joydeep Mazumdar, Adv.  Mr. Ranjan Mukherjee &amp; Ms.Aprajita Mukherjee, Advs.  Mr. Sarthak Chaturvedi, Adv.  Mr. Abhishek Atrey, Adv.  Nanavati &amp; Co., Adv. for R-8  Ms.Madhumia Bhattacharjee, Adv.for R-33</p>

24.	Original Application No. 28/2013 (T <sub>HC</sub> )	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Anil Mittal, Adv.
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**Date : 11<sup>th</sup> April, 2017**  
**Time : After the above Bench**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
25.	Original Application No.32 (T <sub>HC</sub> )/2014 (CWP No. 9503/2012) (M.A. No. 1117/2016)	Kishan Paryavaran Sangaharsh Samiti, Jaipur  Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Dinesh Mehta, Adv. for R-7 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. P.S. Bhati, AAG for State of Rajasthan
26.	Original Application No.33 (T <sub>HC</sub> )/2014 (CWP No. 8923/2012)	Gautam Chand Chopra  Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2 Mr. Sanjeet Purohit, Adv. for R-5 & 6 Mr. Dinesh Mehta, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5
27.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor  Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant  Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Vinay Kothari, Adv. for R-4

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